

the village tanning industries in the Export Promotion Council that is to be constituted?

**Shri Karmarkar :** The function of the Export Promotion Council is to promote exports. This question is related to the Constitution of the Export Promotion Council.

#### COAL COMMISSIONER'S OFFICE

**\*938. Shri Subodh Hasda :** Will the Minister of Production be pleased to state :

(a) whether there is any proposal to shift the Coal Production and Development Commissioner's Office from Calcutta to Ranchi ;

(b) the main considerations for the proposed shift; and

(c) whether the Coal Organisation Employees Association have protested against this proposal and submitted a memorandum to Government in this connection?

**The Deputy Minister of Production (Shri Satish Chandra) :** (a) Yes.

(b) For effective supervision of the existing collieries and the new collieries proposed to be established in Korba, Karanpura, Jhilimilli, Bishampur etc. it is necessary that the Coal Production and Development Commissioner should have his headquarters at some central place from which access would be easy to both the existing and proposed collieries.

(c) Yes.

**Shri Subodh Hasda :** May I know whether the Government of India have considered the memorandum that has been submitted by the Employees' Association?

**Shri Satish Chandra :** A memorandum has recently been received. The representatives of the staff have asked for an interview with the Minister. The Minister has asked them to come to Delhi.

2-74 Lok Sabha.

**Shri Subodh Hasda :** May I know whether the Chief Minister of West Bengal intimated the difficulties that would arise as a result of this shift?

**Shri Satish Chandra :** I am not aware of any letter from the Chief Minister of West Bengal.

#### MANUFACTURE OF SUGAR PLANTS

**\*944. Shri Gadilingana Gowd :** Will the Minister of Commerce and Industry be pleased to state :

(a) whether Czechoslovakia has reached a tentative agreement with a Bombay firm for the manufacture of sugar plants; and

(b) if so, whether the Union Government have accorded their formal approval to this agreement?

**The Minister of Industries (Shri Kanungo) :** (a) We understand that the agreement is between a Bombay firm and Czech Foreign Trade Corporation for export of complete industrial plants.

(b) No, Sir. We have not yet received their formal agreement.

#### SHORT NOTICE QUESTIONS AND ANSWERS

##### DETENTION OF HINDUS IN PAKISTAN

**S.N.Q. No. 6. Shri Shree Narayan Das :** Will the Prime Minister be pleased to state :

(a) Whether it is a fact that some Hindus, who had been granted visas for coming to India by the Indian High Commissioner in Pakistan, were stopped at the Pakistan border on the 18th March, 1956, and were not allowed to come to India by the Pakistan authorities;

(b) If so, the conditions under which it was done and the reasons therefor ;

(c) whether the Government have made any enquiry regarding this; and

(d) if so, the result thereof?

**The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru)** : The hon. Member sent notice of this question in Hindi and now he has reverted to English. I, therefore, propose to answer it in Hindi. If the Speaker so wishes, I shall give a summary in English afterwards.

(क) जी हां, ४४ ऐसे हिन्दुओं को पाकिस्तानी पुलिस ने सीमा से बाहर निकलने की आज्ञा नहीं दी जो भारत आना चाहते थे और जिन्हें साहौर स्थित हमारे डिप्टी हाई कमिश्नर ने इसके लिये प्रमाणपत्र दिया था।

(ख) पिछले कुछ समय से पाकिस्तान के अधिकारी ऐसे हिन्दुओं को पाकिस्तान से बाहर जाने देने में एतराज करते रहे हैं जिन्हें अछूत कहा जाता है। उनका दावा है कि इन जातियों के लोग हिन्दू नहीं हैं, और इस कारण उन्हें भारत आने का कोई अधिकार नहीं है। स्वाभाविक है हम ने इस विचित्र धारणा का विरोध किया। लेकिन, फिर भी पाकिस्तानी पुलिस अधिकारी उत्प्रवासियों के निकासी के प्रमाण पत्र रोकते रहे हैं जो उन्हें दिये जाते थे। इसका नतीजा यह हुआ है कि डी० ए० वी० कालेज, साहौर ट्रांजिट कैम्प में लोगों की तादाद बढ़ने लगी है और कुछ लोग वहाँ एक साल से ज्यादा रह चुके हैं। कैम्प खाली करने के लिये भारत पाकिस्तानी पासपोर्ट और वीसा स्कीम के अनुसार हमारे डिप्टी हाई कमिश्नर ने उत्प्रवास के प्रमाणपत्र जारी कर दिये, लेकिन जाहिर है कि पाकिस्तानी पुलिस अधिकारियों ने इन प्रमाणपत्रों को स्वीकार नहीं किया।

(ग) और (घ). हमारे डिप्टी हाई कमिश्नर ने पश्चिमी पाकिस्तान के मुख्य मंत्री और राज्यपाल, दोनों से भेंट की। दोनों ने वायदा किया कि जितनी जल्दी हो सकेगा वे इसकी ओर ध्यान देंगे। कराची स्थित हमारे हाईकमिश्नर ने पाकिस्तान सरकार से भी इस पर बातचीत शुरू की है।

**श्री श्रीनारायण दास** : मैं जानना चाहता हूँ कि भारतीय आयुक्त जो प्रमाण पत्र देते हैं ऐसे लोगों को, तो क्या उसके लिये फिर पुलिस से दूसरा प्रमाण पत्र लेने की आवश्यकता पड़ जाती है।

**श्री जवाहरलाल नेहरू** : इसका तो मैं ठीक जवाब नहीं दे सकता हूँ। लेकिन, हमारे प्रमाण

पत्र होने के बाद पुलिस उस पर अमल करे या न करे, यह उसके हाथ में है।

**श्री श्रीनारायण दास** : अब तक इस प्रकार आने वालों को कितनी बार और कितनी तादाद में रोका गया है ?

**श्री जवाहरलाल नेहरू** : यह सवाल कभी भी १९५३ के पहले नहीं उठा था। उस वक्त तक हरिजनों में से जो लोग आना चाहते थे वे आ जाते थे। १९५३ में यह सवाल उठने लगा, उस वक्त सीमा प्रान्त के खास तौर पर कुछ लोग वहाँ जमा हो गये। कोशिश करने पर बाद में उनमें से कुछ लोग आ गये थे। लेकिन, उसके बाद फिर यह लोग जमा होने लगे और वहाँ अब तक जमा हैं। ख्याल यह है कि इस वक्त तक कोई १०,००० गैर-मुस्लिम लोग वहाँ होंगे। यह लोग फ्रंटियर एरियाज (सीमान्त क्षेत्रों) के और सीमा प्रान्त के हैं, और जहाँ तक हमें मालूम है कोई २,५०० यहाँ आना चाहते हैं।

**Shri Jawaharlal Nehru** : May I give a summary in English, Sir?

**Mr. Speaker** : Yes.

**Shri Jawaharlal Nehru** : (a) Yes, Sir 44 Hindus who wished to migrate to India and who had been given migration certificates for the purpose by our Deputy High Commissioner in Lahore were refused exit at the border by Pakistani police.

(b) For some time past the Pakistani authorities have been objecting to the migration of Hindus belonging to the so-called Scheduled Castes. They have been claiming that members of these castes are not Hindus and are therefore, not entitled to migrate to India. We have naturally contested this strange notion but nevertheless the Pakistani police authorities have been holding up the clearance certificates which these migrants used to be given. Consequently the numbers in the D.A. V. College Transit Camp in Lahore began to accumulate and some of these persons have been there for over a year. In order to clear the camp, our Deputy High Commissioner issued migration certificates as provided for in the Indo-Pakistani Passport and Visa scheme but the Pakistani police authorities have evidently refused to accept these certificates.

(c) and (d). Our Deputy High Commissioner has met both the Governor and the Chief Minister of West Pakistan. They have both promised to look into the matter as soon as possible. Our High Commissioner in Karachi has also taken it up with the Pakistan Government.

**Shri N. C. Chatterjee :** May I ask the Prime Minister if he has got any information that an attempt was made to convert some of these unfortunate members of the Scheduled Castes and, if so, has that attempt been successful and whether any attempt was also made when they were in the transit camp ?

**Shri Jawaharlal Nehru :** No, Sir ; I have heard nothing about this.

**Shri H. N. Mukerjee :** In view of a reported Press Conference statement by our High Commissioner to Pakistan that India cannot be driven to the position of accepting any more refugees than she could successfully rehabilitate may I have an assurance from Government that in cases of the description before the House there should be no remissness in offering all rightful and reasonable facilities to migrants intending to come to this country for good reasons or for bad reasons ?

**Shri Jawaharlal Nehru :** The hon. Member is probably referring to the East Bengal exodus and not to the cases of Harijans from West Pakistan. Obviously, the rules made there are applied so far as we are concerned. What the High Commissioner no doubt meant was that conditions may not be created which should be unfavourable to India.

**Shri U. M. Trivedi :** May I know what is the number of such Harijans in the D.A.V. College at Lahore and who maintains them all these months ?

**Shri Jawaharlal Nehru :** The Government of India maintains them ; the exact number is over 300.

**Shri Gadgil :** May I know the number of Harijan Hindus still in West Pakistan ?

**Shri Jawaharlal Nehru :** I gave the figure ; but, I am not quite sure about

the whole of Pakistan. But, in the tribal areas of West Pakistan, it is estimated that there are 10,000 non-Muslim residents, Harijans or others. They include others too. It is our information that about 2,500 would like to come away. There are, of course, other Harijans in other part of West Pakistan. I cannot exactly give the number ; it is a much larger figure, much larger than 10,000.

**Shrimati Sucheta Kripalani :** May I know on what basis the Pakistan Government are raising the question that these Scheduled Castes are not Hindus ? Was this question raised in any of the Conferences between the Ministers of the two Governments ?

**Shri Jawaharlal Nehru :** That, clearly, is a question for them to answer. I do not know about any particular Conference where this was raised because the question did not arise. But, I do remember occasions when they had tried to make a distinction between Harijans and other Hindus.

**पंडित ठाकुर दास भार्गव :** यह बंदिश जो कि वेस्ट पाकिस्तान (पश्चिम पाकिस्तान) से जो शेड्यूल्ड कास्ट (अनुसूचित जाति) के लोग आ रहे हैं उन पर लगाई जा रही है, क्या ऐसी ही कोई बंदिश जो ईस्ट पाकिस्तान से एस्कोडस (निष्क्रमण) हो रहा है, उसके ऊपर भी लगाई जा रही है ?

**श्री जवाहरलाल नेहरू :** जी, नहीं। असल बात यह है कि यह लोग वहां, जैसा आप जानते हैं, एक बहुत जरूरी काम करते हैं और वहां से इनके आने से कुछ दिक्कत पेश आयेगी कि कौन इस काम को करे। इसलिये रुकावटें डाली जाती हैं।

**Shri Joachim Alva rose.**

**Mr. Speaker :** I have already allowed a number of questions.

## WRITTEN ANSWERS TO QUESTIONS

### CERAMIC FACTORY

\*913. **Shri V. P. Nayar :** Will the Minister of Planning be pleased to state :

(a) whether, in view of the Statement made by the Minister of Planning in answer to a question in the last Session that India's requirement of